

(d) There is a general shortage of exchange equipment and underground cables in the country. Within the available limited resources every effort is being made to arrange for additional exchange capacity and underground cables for providing new telephone connections to the maximum possible extent.]

### चलचित्र उद्योग पर तस्करी की गिरफ्तारी का प्रभाव

698. श्री प्रकाशवीर शास्त्री :

श्री बी० पी० नागराज मूर्ति :

श्री बी० रत्न्या :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में हाल ही में मुद्दा तस्करी की गिरफ्तारी का चलचित्र उद्योग पर नकारात्मक प्रभाव पड़ा है ;

(ख) क्या चलचित्र निर्माताओं में से कुछ के लिए तस्करी द्वारा धन की व्यवस्था की जा रही थी ; और

(ग) यदि हाँ, तो इस संबंध में क्या कार्यवाही की जा रही है ?

### Effect of Smugglers' arrest on Film Industry

698. SHRI PRAKASH VIR SHASTRI :  
SHRIB.P. NAGARAJAMURTHY :  
SHRI B. RACHAIAH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the film industry has been adversely affected by the recent arrests of top smugglers in the country;

(b) whether some of the film producers are being financed by the smugglers ; and

(c) if so, what action is being taken in the matter ?

सूचना और प्रसारण मन्त्रालय में उप-मन्त्री श्री धर्मवीर सिंह) : सरकार का यह विश्वास है कि तस्करी के विरुद्ध हाल ही में जो कदम लिये गये हैं उनका फिल्म उद्योग सहित सभी आर्थिक क्षेत्रों पर लाभकारी प्रभाव पड़ेगा ।

(ख) सरकार को इस बारे में कोई जानकारी नहीं है

(ग) प्रश्न नहीं उत्पन्न ।

[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR

SINHA) ; (a) Government believes that recent measures taken against smugglers will have a beneficial effect on all sectors of economy, including the film industry.

(b) Government have no information in this regard.

(c) Does not arise. ]

### Corruption Charges Against a L. D. C. of the Ministry of Information and Broadcasting

699. SHRI P. K. KUNJACHEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the CBI has investigated the corruption charges against a L. D. C. in the Ministry of Information and Broadcasting who is reported to have earned lakhs of rupees;

(b) if so, what are the details thereof ; and

(c) what action Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) to (c) One case relating to Shri R. K. Puri, Clerk of the Publications Division is at present under investigation of the C. B. I.

### Film Trade with Bangla Desh

700. SHRI NIREN GHOSH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Government have refused to give special preference to Bengali films in the film trade with Bangladesh; and

(b) if so, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir. The Trade Agreement between India and Bangladesh provides for import/ export of films to the extent of Rs. 10 lakhs each way, which includes Bengali films as well.

(b) Does not arise.

### Notice for Termination of Services of Hindustan Times Editor

701. SHRI KRISHAN KANT :  
SHRI PRAKASH VJR SHASTRI :  
SHRI RABI RAY :  
SHRI LOKANATH MISRA :  
SHRI K. P. SINGH DEO :

SHRI KALI MUKHERJEE :

SHRI A. G. KULKARNI :

SHRI GURMUKH SINGH MUSA-

FIR : SHRI J. S. TILAK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware that the management of the Hindustan Times is reported to have given notice to their Editor terminating his services;

(b) whether Government have received a communication from the Journalists' Association in this regard; and

(c) If so, what is Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Government has seen Press reports to this effect.

(b) No, sir.

(c) Government have always held that editors and working Journalists should work in circumstances and environment consistent with fundamental rights of freedom of expression. The working Journalists (Conditions of Service) Act 1955, and the other Labour laws like the Industrial Employment, Standing Orders Act 1946, The Employees Provident Fund Act 1952, and the Industries Dispute Act 1956 are applicable to service matters between a working Journalist and his employer.

#### Recommendation of Fuel Policy Committee

702. SHRI GANESH LAL MALI : Will the Minister of ENERGY be pleased to state the main recommendations of the Fuel Policy Committee ?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) : A list of important recommendations is attached. [See Appendix XC, Annexure No. 42]

#### छोटे समाचारपत्रों का बन्द होना

703. श्री श्रीधर प्रकाश त्यागी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अखबारी कागज की कमी के कारण आर्थिक दृष्टि से कमजोर छोटे समाचार-

पत्रों का प्रकाशन बन्द होने जा रहा है और अन्य महत्वपूर्ण प्रकाशन प्रायः बन्द हो गए हैं ; और

(ख) यदि हाँ, तो उनकी समस्या को सुलझाने के लिए सरकार क्या कदम उठाने का विचार रखती है ?

#### t[Closing of small newspapers

703. SHRI O. P. TYAGI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that a large number of financially unsound small newspapers are on the verge of closing down their publications and other important publications have almost come to a stop owing to the scarcity of newsprint; and

(b) if so, what steps Government propose to take to solve their problem ?]

सूचना और प्रसारण मंत्रालय में उपमन्त्री (श्री धर्मवीर सिंह) : (क) जी नहीं। उपलब्ध सूचना के अनुसार, कोई समाचार-पत्र अखबारी कागज की कमी के कारण बन्द नहीं हुआ है।

(ख) प्रश्न नहीं उठता।

tTHE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir. According to the information available, no newspaper has been closed due to scarcity of newsprint, (b) Does not arise.]

#### Nationalisation of printing paper industry

704. SHRI O.P. TYAGI : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether Government's attention has been drawn to a news item which has appeared in the 'Times of India' New Delhi of 11th October, 1974, wherein the President of the Indian Federation of Working Journalists is reported to have urged Government to nationalise the printing paper industry; and

(b) if so, what is the Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B.P. MAURYA) : (a) Yes, Sir.

(b) Government are not contemplating the nationalisation of the printing paper industry.

t [ ] English translation.